



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1893/2021

This the 07th day of September, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Vinod Kumar, aged 35 years
 Son of Ratan Singh, (Group D)
 Presently residing at C/o Narendra Yadav
 B-42, Basement, Lajpat Nagar Part-I, New Delhi
 Permanent resident of
 Village Karkauli, District Panipat
 Haryana-132115.Applicant

(Through Advocate: Shri Somnath Bhattacharya)

VERSUS

1. Union of India through
 The Secretary, Ministry of Law and Justice
 Department of Legal Affairs, New Delhi-110001.
2. Department of Personnel & Training
 Through the Secretary
 North Block, Central Secretariat, New Delhi-110001.
3. Staff Selection Commission
 Through the Chairman
 Block No. 12, 5th Floor
 CGO Complex, New Delhi-110003.
4. Assistant Director
 Staff Selection Commission
 North-West Region
 Kendriya Sadan, Sector-9A
 Chandigarh-160009. Respondents

(Through Advocate: Shri Krishna Kant Sharma)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicant seeks permission of the Tribunal to withdraw the present OA with liberty to the applicant to file a better OA in accordance with law. Permission is accorded.

The OA stands dismissed as withdrawn with liberty as aforesaid.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

/ns/pinky/